

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FOR THE MONTH OF APRIL 2024****Date: 01/04/2024**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	792845	792845	A. MUKHERJEE & CO. VS REMFY & SAGAR
2	795666	1860938	A. MUKHERJEE & CO VS REMFY & SAGAR
3	795667	1860939	A. MUKHERJEE & CO. VS REMFY & SAGAR
4	250295	1349622	D. P. AHUJA & CO. VS INTTL ADVOCARE
5	790345	2048602	SANGEETA PAL VS LALL LAHIRI AND SALHOTRA.
6	727804	1541566	D. SEN & CO. VS W. S. KANE & CO.
7	818953	2068701	S. MAJUMDAR & CO. VS SYNAMOX IPR
8	842915	2721414	K.K.MODAK , ADVOCATE VS MR. SHAILESH RATHI
9	856274	2978621	BHANSALI & ASSOCIATES VS DAKSHESH B. MEHTA, ADVOCATE
10	804675	2198205	DE PENNING & DE PENNING. VS SUN PHARMA LABORATORIES LIMITED

Date: 02/04/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	780519	1923033	C. J. ASSOCIATES. (Agent) vs ANAND AND ANAND. (Agent)
2	901662	2648900	S. MAJUMDAR & CO. vs TRADE MARK PROTEC CO.

3	854053	1762526	L.S. DAVAR & CO. vs CHANDRAKANT M. JOSHI
4	895365	2978611	BHANSALI & ASSOCIATES vs DAKSHESH B. MEHTA, ADVOCATE
5	778702	1961022	S. MAJUMDAR & CO. Vs L.S.DAVAR & CO.
6	865828	2470591	D. SEN & CO. vs TRADE MARK REGISTRATION BUREAU.
7	754070	1692488	D. P. AHUJA & CO. vs S.S.RANA & CO
8	779271	1949271	S.S. DATTA & ASSOCIATES vs R.K. DEWAN & CO.
9	820214	2006861	DAS & ASSOCIATES vs LONDON TRADE MARK.
10	838984	2112623	SINGHANIA & COMPANY vs VIDHANI TRADE MARKS CO.
11	268798	2683649	O.P. SHARMA BROTHERS VS SURESH & CO. (VIRTUAL HEARING)
12	268799	2715130	O.P. SHARMA BROTHERS VS SURESH & CO. (VIRTUAL HEARING)
13	268800	2715127	O.P. SHARMA BROTHERS VS SURESH & CO. (VIRTUAL HEARING)
Date: 03/04/2024			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	214252	1322338	SRIJOY DAS vs ARJUN T. BHAGAT & CO.

2	830451	2464296	CHAKRABORTY & ASSOCIATES vs V.A. ASSOCIATES
3	801540	1998803	L.S. DAVAR & CO. Vs FATEHCHAND C. SHAH & CO.
4	862213	2945984	LALJI ADVOCATES vs ALTACIT GLOBAL
5	807380	1822764	L.S. DAVAR & CO. vs KHAITAN & CO LLP
6	875462	3326629	LEXMOTION vs BESTOCHEM FORMULATIONS (I) LTD.
7	876030	1885802	MITRA & ASSOCIATES vs DASWANI & DASWANI.
8	263089	818003	RAJEEV KR. JAIN, ADVOCATE vs JYOTI DEWANI
9	821835	1947242	DE PENNING & DE PENNING. Vs D. SEN & CO.
10	766956	1885807	CHAKRABORTY & ASSOCIATES vs WORLDWIDE REGISTRATION BUREAU.

Date: 04/04/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	743341	1681071	GOODWILL REGISTRATION SERVICE vs RANJAN NARULA ASSOCIATES.
2	784457	1993830	SHUKLA TRADE MARK COMPANY. Vs KIRAN J. MEHTA
3	819874	2062024	A. MUKHERJEE & CO. vs Y. J. TRIVEDI & CO.
4	251196	1321208	D. P. AHUJA & CO. vs INDO OVERSEAS TRADE MARK CO

5	888953	1587477	S. MAJUMDAR & CO. vs MAHTTA & CO
6	806875	1965901	GREAT TRADE MARK BUREAU vs GAURAV AGRAWAL, ADVOCATE KOLKATA TRADE MARK SERVICE
7	809513	1820179	vs ASHOKA TRADE MARKS CO.
8	813921	2278833	A. SHUNGLU & CO. vs ANAND AND ANAND.
9	780858	1960305	PURI & PURI (ADVOCATES vs VISHESH & ASSOCIATES.
10	808715	1666359	DELHI REGISTRATION SERVICES vs D. SEN & CO.

Date: 08/04/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	791186	1913940	D. SEN & CO. vs G.THANIGAIVEL
2	792924	2011312	D. SEN & CO. Vs CHAMBERS OF LAW
3	765650	1790940	D. P. AHUJA & CO. vs SUSHANT M. SINGH & ASSOCIATES
4	825368	1909204	TINKU DUTTA vs REMFREY & SAGAR
5	256742	1328254	S.S. DATTA & ASSOCIATES vs UNITED OVERSEAS TRADE MARK CO.
6	820124	2068043	NICHE, INTELLECTUAL PROPERTY OFFICES vs MOHAN ASSOCIATES.
7	782910	1977534	KPLM & CO. vs VISHESH & ASSOCIATES.
8	796436	1973074	SINGHANIA & COMPANY vs K & S PARTNERS
9	848124	2408755	GLOW WELL vs THE ACME COMPANY
10	810913	2000067	DASWANI & DASWANI. Vs BHAGWATI & CO.

09/04/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	52208	545855	SWAPAN KUMAR GHOSH vs DEPENNING & DEPENNING
2	165033	548596	ARJUNDAS AGARWAL vs DIADORA- INVICTA SPA
3	61511	549323	B. L. AGARWAL vs DEPENNING & DEPENNING
4	61511	549328	L.S. DAVAR & CO. vs SHUKLA TRADE MARK COMPANY
5	57619	550020	RAJ KUMAR AGARWAL
6	52693	551163	NANDALAL DRASAD
7	61536	556322	DEPENNING & DEPENNING
8	52737	557259	DEPENNING & DEPENNING
9	52691	558972	ARUP RANJAN KUNDU PODDER
10	53618	560100	SHAFIQUDDIN vs ARORA REGISTRATION SERVICE
11	60703	560581	C. J. ASSOCIATES. Vs GILLANDERS ARBUTHNOT & CO. LTD.
12	60704	560581	C. J. ASSOCIATES. Vs GILLANDERS ARBUTHNOT & CO. LTD.
13	60813	560581	C. J. ASSOCIATES. Vs GILLANDERS ARBUTHNOT & CO. LTD.
14	60814	560581	C. J. ASSOCIATES. Vs GILLANDERS ARBUTHNOT & CO. LTD.
15	52942	563402	R.S.BHARECH
16	57254	563388	SWAPAN MUKHERGEE
17	211561	564491	BADRI NARAYAN DHUPAR vs AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO
18	56016	565734	N. PAVAL

19	59174	567273	ABDUL MAZID
20	161078	567825	ANAND & ANAND vs WOCKHARDT LIMITED
21	56125	568704	DEPENNING & DEPENNING
22	155440	569782	STADMED PRIVATE LIMIED. Vs ARUN KUMAR K.P., ADVOCATE
23	58649	570289	L. S. DAVAR & CO. Vs CAREW PHIPSON LIMITED
24	55996	570290	L. S. DAVAR & CO. vs MOHAN ASSOCIATES
25	55997	570290	L. S. DAVAR & CO. vs MOHAN ASSOCIATES
26	55998	570290	L. S. DAVAR & CO. vs MOHAN ASSOCIATES
27	171800	571162	TRADE MARK REGISTRATION BUREAU. Vs RAJASTHAN TRADE MARK CO.
28	171226	575388	VIVA PHARMA PRIVATE LIMITED vs GLAXO SMITHKLINE PHARMACEUTICALS LTD
29	63771	575541	DEPENNING & DEPENNING vs S.M. GUPTA & COMPANY.
30	102051	575657	L. S. DAVAR & CO. vs RAMESHWAR LAL SAJJAN KUMAR
10-04-24			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	81538	576240	SHUKLA TRADE MARK CO. vs SHARMA CHEMICALS
2	100809	576472	D. SEN & CO vs SHARMA CHEMICAL WORKS

3	100810	576470	D.SEN & CO. vs SHARMA CHEMICAL WORKS
4	96812	576469	RAM NARAIN SHARMA vs SHARMA CHEMICAL WORKS
5	57180	577294	SHUKLA TRADE MARK COMPANY. Vs S.MAJUMDAR & CO.
6	178709	578053	GOLDFINN TECHNOLOGIES vs L.S.DAVAR & CO.
7	94513	578765	D. SEN & CO. vs SHUKLA TRADE MARK CO.
8	198568	578759	DASWANI & DASWANI vs D. SEN & CO
9	60657	580295	RAJENDRA PROSAL JAISWAL
10	56324	584395	DEPENNING & DEPENNING. Vs DEPENNING & DEPENNING.
11	95615	586474	EICHER GOODEARTH LIMITED. Vs USHA CHANDRASEKHAR
12	200057	588433	DASWANI & DASWANI vs M.P.MIRCHANDANI AND CO.
13	58096	590000	DUNLOP INDIA LIMITED. Vs ANAND AND ANAND.
14	55956	590134	MD. HABIBUR RAHMAN
15	61449	594515	ITC LIMITED
16	61603	595959	SHRI MOHAN LAL
17	201087	596873	L.S. DAVAR & CO. vs R.K. DEWAN & CO.
18	61509	598564	SAMIR CHAKRABORTY.
19	715278	601976	TRADE MARK REGISTRATION BUREAU. Vs K & S PARTNERS
20	203427	601961	RAY CHAUDHARI & ASSOCIATES vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.

21	60847	602699	ANAND AND ANAND. Vs ARJUN DASS AGARWAL
22	54967	605007	ESSKAYJAY PLANTATIONS LIMITED
23	226554	605718	DELHI REGISTRATION SERVICES vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
24	56187	606048	BAJRANG LAL RATHI,HANUMAN PARSHAD CHANDAK vs ZEUSIP
25	108897	606729	HEM CHAND JAISWAL vs HAM CORPORATION
26	56041	608070	L. S. DAVAR & CO.
27	56042	608070	L. S. DAVAR & CO.
28	56043	608070	L. S. DAVAR & CO.
29	56997	608288	GURU PRASAD GANGULY
30	62345	609491	ASHOK KUMAR SUREKA

Date : 15/04/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	60469	611011	SHUKLA TRADE MARK COMPANY
2	60470	611011	SHUKLA TRADE MARK COMPANY,
3	122625	611599	FORTITUDE LAW ASSOCIATES vs MADAMSER & CO.
4	122624	611600	FORTITUDE LAW ASSOCIATES vs MADAMSER & CO.
5	181548	613322	INTERNATIONAL TRADE MARKS BUREAU vs SHAW WALLACE & COMPANY LIMITED
6	178147	613659	D.P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU
7	98935	616048	D. SEN & CO. vs PROVAT KUMAR MUKHERJEE
8	140887	617277	L.S. DAVAR & CO. vs ALLOY PRODUCTS (INDIA)

9	198298	617775	DE PENNING & DE PENNING. Vs MADAMSER & CO.
10	1172298	619772	SRI PRADEEP ARORA vs MAHTTA & CO
11	722124	619817	WESTERN TOBACCO PVT. LTD. Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
12	161421	620312	DELHI REGISTRATION SERVICES vs PEPSI FOODS PVT. LTD.
13	57610	620529	SHALIMAR COLOURS(I) PVT.LTD.
14	126658	622172	EMCEE PHARMACEUTICALS PVT LTD vs BAKSON DRUGS & PHARMACEUTICALS (P) LTD.
15	181826	623298	FORTITUDE LAW ASSOCIATES vs DELHI REGISTRATION SERVICE
16	56504	632713	ZAHRA VANA vs DELHI REGISTRATION SERVICE
17	136989	626311	BATA INDIA LIMITED vs REMFY & SAGAR
18	57091	627260	S.S. DATTA & ASSOCIATES vs S.S. RANA & CO.
19	60864	627819	S. N. BANERJEE vs REMFY & SAGAR
20	58483	627817	RAKESH SHARMA vs DASWANI AND DASWANI
21	58484	627817	RAKESH SHARMA vs DASWANI AND DASWANI
22	60481	629100	Kamala Sarkar vs M.P.MIRCHANDANI & CO.
23	128458	629093	MAZBAT TEA ESTATE LIMITED vs JEHANGIR GULABBAI & BILIMORIA & DARUWALLA

24	128457	629092	RUNGAMATTEE TEA & INDUSTRIES LTD. Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
25	57089	631416	RANJIT MONDAL vs DELHI REGISTRATION SERVICE.
26	57845	631416	RANJIT MONDAL vs G.S. RIJHWANI & CO.
27	59218	632157	SHALIMAR CHEM. WORKS LTD. Vs FATEHCHAND C. SHAH
28	125685	633732	DASWANI & DASWANI. Vs KAYSER & C.
29	167734	635320	SANJIB BARDHAN vs DELHI REGISTRATION SERVICE
30	206521	638470	BOMBAY TRADE MARK CO. vs AJIT METAL WAORKS